

Shri Thimmaiah: By reading the report of the Commission I understand that from the amount sanctioned last year only one-eighth of the number of students who applied for scholarships could be given the same. You know the backwardness of the scheduled caste people and their backward condition. If you give scholarships to all that apply for them it is not going to be a loss to the country. On the other hand you will be encouraging the education and literacy of the country and you will be giving opportunities to the scheduled caste students to develop their talents and serve the country according to their capacities. From the amount now sanctioned you can give scholarships only to one-eighth of the number of students that apply for them. In view of the fact that the number of students is increasing every year I think it is necessary for the Government to allot Rs. 1 crore at least for the year.

I have also to say that no foreign scholarships are given to scheduled caste students and they are not encouraged for foreign studies. I can confidently and boldly say that there are students among the scheduled caste people who are fit enough to receive foreign education and who will be able to distinguish themselves in scientific and medical fields.

[Mr. SPEAKER in the Chair]

Therefore I request the Central Government to make some provision in the Budget for foreign scholarships to scheduled caste students and to encourage them to receive foreign education.

Another point I wish to bring to the notice of the Government is this. When selections were made to the I.P.S. and I.A.S., I am sorry to state that no scheduled caste candidates were selected to these services. This I am saying with particular reference to Mysore State. I therefore request Government that while making selections to the I.A.S. and I.P.S. due consideration may be given to scheduled caste people and they may also be encouraged to show their talent and efficiency in the administration. When I am saying this the question may be asked whether efficiency and qualification should not be taken into consideration. As far as Mysore is concerned I say that any officer, whoever he may be, whether he belongs to the scheduled castes or to any other community, will be really efficient. I am proud to say that.

Things about the famine conditions in Mysore State have been brought to

the notice of the Government and also the Minister concerned. Mysore has always been the first to handle the situation bravely and boldly. It does its best. But when there are famine conditions, wherever they may be, it is the duty of the Central Government to aid the State Government to handle the situation and bring it to normal.

I do not want to take much of the time of the House. I shall conclude by saying that the Central Government should give more funds to Mysore for the amelioration of the scheduled caste people and also for other things, particularly education. Mysore State is coming forward and it should be allotted more funds so that it may be encouraged to become the first model State in the work of the Scheduled Caste people also, thereby setting an example to the whole of India and for other States to follow.

Mr. Speaker: I do not know whether I should call upon any other Member now. There are only five or six minutes left now, and no speech can be completed. Even if any speech is begun now, it is going to be repeated again when it is resumed. So, if the House is agreeable, we might proceed with the next business. Of course, there might be a ground for complaint that we began five minutes earlier. However, there is no contest for the position and we will proceed with the next item of business, namely the election of the Deputy-Speaker.

ELECTION OF DEPUTY-SPEAKER

Mr. Speaker: Two motions have been tabled.

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): I beg to move:

“That Shri M. Ananthasayanam Ayyangar be chosen as the Deputy-Speaker of this House.”

Shri U. S. Malliah (South Kanara—North): Sir, I second it.

Mr. Speaker: Motion moved:

“That Shri M. Ananthasayanam Ayyangar be chosen as the Deputy-Speaker of this House.”

I do not think it is necessary to move the second motion. There is no occasion for it. There is, however, a point at the back of my mind that if, later on, it is found that one nomination was not valid or was defective,

[Mr. Speaker]

the other may be there. He is not here. The question does not arise.

Shri B. Das (Jaipur-Keonjhar): Mr. Mahtab might come at One O'clock.

Mr. Speaker: We need not wait. I was only stating a technicality, a possible one. I do not think that any speeches or any such thing is necessary. It is only one motion. I will put it straight to the House.

The questions is:

"That Shri M. Ananthasayanam Ayyangar be chosen as the Deputy-Speaker of this House."

The motion was adopted.

Mr. Speaker: I therefore declare that Shri M. Ananthasayanam Ayyangar has been duly elected as the Deputy-Speaker of this House.

I might take this occasion of congratulating Mr. Ananthasayanam Ayyangar for his election. I do not know whether I should say anything more on this occasion. It might be felt by some that I am adding indirectly some compliments to myself and that there is a mutual give and take of compliments; but Mr. Ayyangar, as old Members know, is an old guard being in the Central Assembly for a very long time perhaps from the time when Shri N. V. Gadgil very probably entered the Central Legislature and long before I came in on the scene here in 1946. He has worked in various capacities. He was a very prominent Member of the Opposition under the old regime and a great supporter of the new regime. He has done work on various Select Committees, very valuable work on the Estimates Committee. In fact he is one of our indefatigable Members with a fund of knowledge and we have seen him working here as the Deputy-Speaker. I need not add anything more. His health is not quite what it should be. In this matter, appearances are not to be trusted and I have always tried privately to impress upon him that he must not overwork himself. I will repeat that warning, because we need his services for a much longer time and he should not waste his energy. Incidentally, I would request hon. Members to spare him his health when he is on duty here. I wish him a successful career and I am sure, apart from the personal help to me, he will be helpful to all and do his work in upholding the noble traditions of the sovereign Parliament of our Republic.

The Prime Minister and Leader of the House (Shri Jawaharlal Nehru): May I associate myself with what you have been good enough to say, not the latter part of it in regard to his health, but in regard to offering our congratulations and welcome to Shri. Ananthasayanam Ayyangar on his election. It is not exactly a new adventure in our electing him, because we have known him for a long time, not only as a close colleague and comrade, but also functioning in your Chair and so, we know exactly what to expect from him and knowing that we have elected him. So there is no rashness about this election or any sense of uncertainty as to what he may do or may not do. He has been, as you have said, Sir, known to this chamber or what was this chamber previously for a much longer time than almost any of us, barring perhaps one or two persons here and he brings therefore a long trail of experience of the working and he has adapted himself with extraordinary good results to the new spirit of this Chamber and carried on your work, Sir, in your absence with ability and good humour, which is so essential and which you yourself always exhibit. May I, therefore, offer him a warm welcome to this office?

Dr. S. P. Mookerjee (Calcutta South-East): May I associate myself with the felicitations which have been offered to our newly elected Deputy-Speaker? His un-opposed election this morning is a signal tribute to his ability and popularity. As the Prime Minister has said, apart from his ability, he possesses an abundant fund of humour which we know from our experience has stood him in very good stead and also has succeeded in changing the hot atmosphere of this House from time to time into something bracing and tolerable. The Deputy-Speaker's position is somewhat difficult and delicate. You, Sir, are not interested in party politics inside this House, but he has to fill two different roles. Sometimes he has to speak as a Member of this House, perhaps as a partisan and within a few minutes, he may have to occupy the Chair. While playing this double role of Dr. Jekyll and Mr. Hyde, Mr. Ananthasayanam Ayyangar has discharged his duties to the satisfaction of all concerned and that is a great tribute which we can pay to him today. I wish him every success. I do not know that his health has been bad. In any case he claimed to represent the consumers of India.

and I hope he still holds to that pre-eminent position. We wish him the best of luck and success.

1 P.M.

Shri M. A. Ayyangar (Tirupati): I most heartily thank all the Members of the House, the proposer and the seconder for having put up my name before this House for its consideration. I am obliged to the House for the unanimous manner in which they have reposed confidence in me in re-electing me to this office. It has been a source of delight to me, Sir, to have worked with you as your Deputy. Many things I have learnt from you and I hope that I will learn many more things from you. In the manner in which you have been conducting the affairs of this House and outside you have given me advice from time to time as to how I should conduct the proceedings of the various committees which you entrusted to my care and over which you asked me to preside. I have received immense benefits from you and I hope you will continue to show the same affection towards me and guide me from time to time, so that I may not commit any mistakes, even casually.

So far as the Members here are concerned, I remember the days when I started from the last of the benches and thereafter or possibly two years later I came to occupy one more row in advance but today I occupy with your permission, Sir, one of the foremost benches here, not because I became wise but because of mere lapse of time. Even the walls have become old and I have also become old. I, therefore, know the difficulties of new Members who have come here. Many a time I was not able to catch the eye of the Speaker and when I tried to catch the ear of the Speaker even then, he turned a deaf ear to me. Now I can easily understand why in a House where there were only 141, it was often difficult to catch the eye of the Speaker, not that he was not willing to accommodate, but he had to distribute the favours once this side and the other that side. Therefore in a House of 500 if any Member is not able to catch either your eye or my eye, he will pardon us for not being able to accommodate him. I assure all the Members here, I have seen during the period of 7 or 8 days that you were good enough to put me in the Chair, that this House is full of

promise. It is not right for me possibly to refer to a sovereign Parliament in that manner, but a number of young men have come here with zeal and enthusiasm, to be able to stand and make a mark in life in the future. Therefore, I am full of hope and the country as well, may be full of hope with respect to the persons that have been returned here. I only request that in pursuance of the directions that you give me or those which I impose upon myself, if I ring the bell, the Members may not become a little impatient. Many speeches that I did not get the opportunity to deliver, I silently put into my pockets. My undelivered speeches are much larger in number than the delivered speeches. Therefore, if they are not able to deliver the speeches here, I would give them this advice. They may immediately send the undelivered speeches to the Press and capture the imagination of the people.

Lastly, I cannot but thank you, Sir, for the opportunity you gave me and put me in the Chair for a period of five or six days. That made the difference between your election and mine. Hon. Members not having known you earlier set up another candidate and all the same you succeeded. But, you were kind enough to put me in the Chair and gave me an opportunity to behave properly to the Members here. During the short period I have covered up all my defects and tried to show only my better part. If perchance in future I should not be as civil as I was or I have tried to be during the last 7 or 8 days, and if the exigencies of the situation make me so, they will pardon me. Whatever the position may be, I still feel that it is not the position that makes it so important as the unanimous verdict of the House and the confidence that my Leader, whose opinion I value very much, yourself, Sir, and the Members of the House, young and old repose in me. I hope that that confidence that they have reposed in me will make me strong and healthy and I shall try to do whatever work I am asked to do.

Mr. Speaker: The House now stands adjourned.

The House then adjourned till a Quarter Past Eight of the Clock on Monday, the 2nd June, 1952.